

Title: Regarding violence in Gujarat on 19 March, 2002.

MR. DEPUTY-SPEAKER: Shri Madhusudan Mistry has got a problem in his own constituency. He has talked to me and I am allowing him....(*Interruptions*)

SARDAR BUTA SINGH (JALORE): Sir, I have also got an issue to be raised in respect of Gujarat....(*Interruptions*)

MR. DEPUTY-SPEAKER: Only 26 Members have given notices to speak and all of you will be given a chance. Shri Madhusudan Mistry may speak now....(*Interruptions*)

उपाध्यक्ष महोदय : अभी आप आराम से बैठ जाइए। मैं आप सब को बोलने का चांस दूंगा। पासवान जी, आप भी बैठ जाइए, मैं आपको भी चांस दूंगा।

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, I thank you very much for giving me the floor to speak.

Today, Gujarat is in a highly volatile and explosive situation. Ever since claims are being made that the Chief Minister of Gujarat has controlled the violence in 72 hours and the statement was made in this House by the Home Minister, not a single day has gone without a killing. Yesterday, in a town called Modasa in my own constituency, when the girls were returning from school after finishing their examinations, they were teased. The rumour spread, violence started and two people were killed in police firing. For the whole night, looting, arson and burning of shops continued. I got telephone calls at 12.40 at night and the burning of shops went on right up 4 a.m. in the morning. Two people were killed in Baruch. After the statement was made in this House, there was violence in Ahmedabad and Vadodara. And to show that Gujarat is returning to normalcy, the State Government had, in fact, suspended examinations for the students only in two centres and they were allowed to be held in the rural areas as per schedule. The students are not in a state of mind to appear in the examinations. The worst thing is that, in Baruch, when one of the students was returning in an autorickshaw after finishing the examination, he was pulled out and assaulted. Subsequently, he died. Yesterday also, a girl was killed. She died in a hospital in Ahmedabad. She was first taken to Madausa, then to Himmatnagar and later to Ahmedabad.

I have a strong apprehension that this Government in Gujarat will not be able to control violence because it has liquidated its police force's authority (*Interruptions*) People have no fear for the police.â€¦ (*Interruptions*) They destroy shops in front of the police itself to create violence. This is what is going on there. And that is one of the reasons why everyday violence is continuing unabated with the connivance of the State itself which has not apprehended even a single person of the VHP and Bajrang Dal who were involved in violence in the entire Stateâ€¦â€¦ (*Interruptions*) Sir, I demand that the Home Minister should be here to answer on this issue. In fact, we have no confidence in the State forces. Let there be Central forces deployed at all sensitive places in Gujaratâ€¦â€¦ (*Interruptions*) The situation is highly explosive where the Muslim community, as a minority community, is not safe.(*Interruptions*)

I also demand immediate arrest of all those involved in the violenceâ€¦â€¦(*Interruptions*) आपको पता नहीं है, वहां क्या चल रहा है। You simply do not know what is happening there. It is all due to politics of votesâ€¦â€¦(*Interruptions*) I want that all those persons mentioned in the FIR and belonging to the VHP and Bajrang Dal should be arrestedâ€¦â€¦(*Interruptions*) This Government is yet to show a single person arrested from the FIR lodged so far. Sir, it has created a crisis of confidence among the people of the minority community. This Government simple do not want to arrest anybody instigating violence in the State. I want that the Centre must intervene and this Parliament must send some people to apprise of the whole situation and bring it under control. ..â€¦ (*Interruptions*) Sir, even today, there are 13,000 people living in the camps in my constituency after violence broke out on the 28th. There is hardly any security provided in those camps, forget about the facilities or amenities provided by the State itself.

They have been left to fend for themselves.(*Interruptions*) I want the Home Minister to come here. In fact, I contacted him.(*Interruptions*) Central forces should be deployed and the culprits should be brought to book to restore confidence among the minority community....(*Interruptions*)

MR. DEPUTY-SPEAKER: There is one more Member who wants to speak on the same matter.(*Interruptions*)

MR. DEPUTY-SPEAKER: If you have given notice, I will call you....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, the hon. Minister should come here to assure the House.(*Interruptions*) Only two days are left in the first half of the Session.(*Interruptions*) The Government has the responsibility to assure the House that the situation will be controlled.(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri E. Ahamed, one more Member is there to speak on the same matter....(*Interruptions*)

श्री कांतिलाल भूरिया (झाबुआ) : उपाध्यक्ष जी, आये दिन वहां से लोग भागकर आ रहे हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Bhuria, if you interrupt like this, how can others get chance?

योगी आदित्यनाथ (गोरखपुर) : उपाध्यक्ष जी, हमें भी चांस दिया जाए। (व्यवधान) केवल उन्हीं को चांस मिले, यह उचित नहीं है। (व्यवधान) हमने भी नोटिस दिया है।

उपाध्यक्ष महोदय : आपने नोटिस दिया है तो आपको चांस मिलेगा।

SHRI E. AHAMED (MANJERI): Mr. Deputy-Speaker, Sir, I would like to draw the attention of the Government, particularly of the Minister to this important matter. ... (Interruptions) There is no relief measures to victims of Ahmedabad violence. In spite of the fact that the Prime Minister had assured this House that relief work will be undertaken and arrangements will be made for Ahmedabad riot victims, nothing has been done. ... (Interruptions) There are twelve camps and each camp has more than six thousand to seven thousand victims. ... (Interruptions) All these people are being given relief only by the communities. The State Government is giving only some rice and wheat. ... (Interruptions) They are not providing anything, no shelter, no food and no other facility. ... (Interruptions) There is no provision for health arrangement. There is no sanitation. ... (Interruptions) This is going on in this democratic India. ... (Interruptions) Hon. Prime Minister has assured this House that this Government will be making arrangements and there will be a Committee to look after that. ... (Interruptions) Hon. Members of Gujarat where victims are camped are also answerable. They have no courtesy to go and visit those areas. ... (Interruptions) You go and visit the camps. ... (Interruptions) I have visited the camps. ... (Interruptions) I have seen what is going on there. ... (Interruptions) They do not have food. ... (Interruptions) They do not have even mattresses to sleep. ... (Interruptions) They do not have basic amenities. The condition is very much miserable and it is very much pathetic. ... (Interruptions) On the one side the killing spree is going on. ... (Interruptions)

MR. DEPUTY-SPEAKER: Shri E. Ahamed, please conclude now. (Interruptions)

SHRI E. AHAMED : On the other side, these people are not able to go back to their houses because they do not have houses and their houses are destroyed. ... (Interruptions) If they want to go back to their relatives, they are not being allowed by the police. Curfew is there. ... (Interruptions) Even if they go back, they are being attacked. ... (Interruptions) The minorities there in Gujarat are being attacked. The minorities are being killed. ... (Interruptions) The minorities are being harassed. They are also being arrested by police... (Interruptions) They are also citizens of this country. ... (Interruptions) Mr. Deputy-Speaker, you direct the Government to respond to this. ... (Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : उपाध्यक्ष जी, आज गुजरात में जो कुछ हो रहा है। (व्यवधान)

श्री दिलीपकुमार मनसुखलाल गांधी (अहमदनगर) : वह कांग्रेस वाले करवा रहे हैं। (व्यवधान)

श्री रामजीलाल सुमन (फिरोजाबाद) : उपाध्यक्ष जी, गुजरात में जो कुछ हो रहा है उसके कई कारण हैं। (व्यवधान) उपाध्यक्ष जी, आपने हमें बोलने के लिए कहा है, आप इन्हें रोकिये। (व्यवधान)

(r/1220/am-brv)

उपाध्यक्ष महोदय, बंगलौर में राष्ट्रीय स्वयं सेवक संघ का जो अधिवेशन हुआ। (व्यवधान) उपाध्यक्ष महोदय, रूलिंग पार्टी का हाल देखिए। (व्यवधान) आप लोग वहां दंगा करा रहे हैं। (व्यवधान)

MR. DEPUTY-SPEAKER: There are 26 names in the list. All the hon. Members, who have given notices, will be getting a chance. But if you are just standing up and speaking like this, nobody will get the chance. I will have to dispense with the 'Zero Hour'.... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, it has been written in the *Indian Express* today that no one, who massacred the people in Ahmedabad, has been detained under POTO till today.... (Interruptions)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : उपाध्यक्ष महोदय, गुजरात के दंगों के पीछे बहुत बड़ी साजिश है। गृह मंत्री जी के निर्वाचन क्षेत्र में 42 आदमी दंगाइयों की गोली से मारे गए। (व्यवधान) वहां के मुख्यमंत्री को बर्खास्त किए बिना स्थिति सामान्य नहीं होगी। (व्यवधान)

उपाध्यक्ष महोदय: इस तरह हाउस में होगा तो जीरो आवर को डिसपेंस करना पड़ेगा। सभी लोग इसी तरह से अपनी बात कहना चाहते हैं। (व्यवधान)

उपाध्यक्ष महोदय: 26 मैम्बर्स के नाम हैं। अगर आप सब शान्त रहेंगे तो सब को चांस मिलेगा।

डॉ. रघुवंश प्रसाद सिंह : उपाध्यक्ष महोदय, इनके चलते साम्प्रदायिकता का बोलबाला है। ऐसे में देश नहीं बचेगा। (व्यवधान)

उपाध्यक्ष महोदय: रघुवंश जी. मैंने आपको फ्लोर ही नहीं दिया फिर भी आप बोलते जा रहे हैं। कोई लिमिट ही नहीं है। (व्यवधान)

संसदीय कार्य मंत्री, सूचना प्रौद्योगिकी मंत्री तथा संचार मंत्री (श्री प्रमोद महाजन) : उपाध्यक्ष महोदय, आप इन्हें बैठाते क्यों नहीं हैं? (व्यवधान)

उपाध्यक्ष महोदय: यह सब रिकॉर्ड में नहीं जा रहा है।...(व्यवधान)... (कार्यवाही वृत्तान्त में सम्मिलित नहीं किया गया।)

श्री मुलायम सिंह यादव (सम्भल) : उपाध्यक्ष महोदय, कर्नाटक में संघ परिवार द्वारा जो प्रस्ताव पास किया गया, वह धमकी भरा है। संघ परिवार ने एक प्रस्ताव पास करके यह धमकी दी कि हिन्दुस्तान में अगर मुसलमानों को रहना है तो दब कर रहना है। â€ (व्यवधान) जो इनके प्रचारक हैं, उन्होंने कहा कि(व्यवधान)

उपाध्यक्ष महोदय: कल यह मैटर उठाया गया था। आपने इस बारे में कोई नोटिस नहीं दिया है।...(व्यवधान)

उपाध्यक्ष महोदय: इस तरह नहीं करें। आपने नोटिस नहीं दिया, इन्होंने भी नहीं दिया। किसी ने नोटिस नहीं दिया है।(व्यवधान)

श्री मुलायम सिंह यादव : यह देश को बांटना चाहते हैं।(व्यवधान) हम दोबारा देश का बंटवारा होने नहीं देंगे।...(व्यवधान)

उपाध्यक्ष महोदय: न आपका और न ही मुलायम सिंह जी का इस बारे में नोटिस है। दोनों का नहीं है।

श्री रामजीलाल सुमन : उपाध्यक्ष महोदय, मैंने इस बारे में नोटिस दिया है।(व्यवधान)

उपाध्यक्ष महोदय: नोटिस दिए बिना बोलना ठीक नहीं है। आपने और श्री रामजीलाल सुमन ने भी नोटिस नहीं दिया है। श्री अखिलेश सिंह ने नोटिस दिया है। मैं उनको एलाऊ करूंगा।

श्री रामजीलाल सुमन : उपाध्यक्ष जी, मेरा कार्य स्थगन प्रस्ताव का नोटिस है।

उपाध्यक्ष महोदय : ज़ीरो ऑवर में ऐसा कोई नोटिस नहीं होता है।

श्री अखिलेश सिंह।...(व्यवधान)

उपाध्यक्ष महोदय : क्या ज़ीरो ऑवर चलने देना है, या नहीं?...(व्यवधान)

श्री मुलायम सिंह यादव : उपाध्यक्ष महोदय, आपने कहा था कि क्वश्चन ऑवर के बाद मेरी बात सुनेंगे। आपने रूलिंग दी थी â€ (व्यवधान) पहले एक बार देश का बंटवारा हो चुका है, दुबारा देश का बंटवारा नहीं होने देंगे। आर.एस.एस. ने जो धमकी दी है â€ (व्यवधान) उसका मुकाबला किया जायेगा â€ (व्यवधान)

उपाध्यक्ष महोदय : इस तरह से नोटिस न देकर बोलना ठीक नहीं।

श्री प्रमोद महाजन : उपाध्यक्ष महोदय, इनकी पार्टी के सीनियर मैम्बर ने राज्य सभा में देश के बंटवारे की बात कही है â€ (व्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record.*(Interruptions)**

MR. DEPUTY-SPEAKER: Kunwar Akhilesh Singh, do you want to say something?â€ (व्यवधान)

MR. DEPUTY-SPEAKER: I have given the floor to Kunwar Akhilesh Singh. ...*(Interruptions)**

* Not Recorded.

MR. DEPUTY-SPEAKER: Except the speech of Kunwar Akhilesh Singh, no other speech would go on record. ...*(Interruptions)*

श्री रामजीलाल सुमन : उपाध्यक्ष जी, आर.एस.एस. के प्रस्ताव से पूरे देश में â€ (व्यवधान)

उपाध्यक्ष महोदय : मैंने आपका कार्य स्थगन प्रस्ताव एडमिट नहीं किया है ...*(Interruptions)*

उपाध्यक्ष महोदय : रघुवंश प्रसाद जी, आपने नोटिस नहीं दिया है।

कुंवर अखिलेश सिंह।

SHRI SHIVRAJ V. PATIL (LATUR): Let the Government make a Statement on the issue. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Mr. Minister, do you want to reply?â€ *(Interruptions)*

MR. DEPUTY-SPEAKER: I cannot compel the Government to make a statement. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: If the Government wants to make any statement, it can make. ...*(Interruptions)*

SHRI PRIYA RANJAN DASMUNSI : Let the Government update the House with the latest statement on Gujarat. ...*(Interruptions)* The Government is not even taking cognisance.....*(Interruptions)*

MR. DEPUTY-SPEAKER: I called Kunwar Akhilesh Singh. Please do not interrupt like this. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Dr. Raghuvansh Prasad Singh, I would take serious note of your disruption of the proceedings. ...*(Interruptions)*

MR. DEPUTY-SPEAKER: Dr. Raghuvansh Prasad Singh, have you given the notice?*(Interruptions)**

उपाध्यक्ष महोदय : आपने नोटिस क्यों नहीं दिया।

डॉ. रघुवंश प्रसाद सिंह : वहां इतने लोग मारे गये, लेकिन एक भी गिरफ्तारी नहीं हुई। (व्यवधान)

उपाध्यक्ष महोदय : आपने नोटिस भी नहीं दिया है। (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : देश की एकता और अखंडता को चुनौती दी जा रही है। (व्यवधान)

MR. DEPUTY-SPEAKER: Nothing is going on record, Shri Kirti Jha Azad. (Interruptions)*

MR. DEPUTY-SPEAKER: I want to know from the hon. Members as to whether they want the 'Zero Hour' or not.

* Not Recorded.

(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Members, I am appealing to all of you that I am trying to accommodate everybody. There are 26 notices given by the hon. Members on important matters. We have six hours for our General Budget discussion. I do not know as to whether we would be in a position to complete it if we go at this rate. If all of you patiently hear as to what each of the hon. Member wanted to say on important matters, we would be in a position to clear it by one o'clock. Otherwise, it would be difficult to complete it. There is no use in shouting and counter-shouting. We cannot expect results under such circumstances....(Interruptions)

डॉ. रघुवंश प्रसाद सिंह : उपाध्यक्ष महोदय, गुजरात के बारे में समाधान होना चाहिए। गुजरात में लोग मारे जा रहे हैं। वहां कानून और व्यवस्था बिल्कुल नहीं है। वहां सिचुएशन नॉर्मल नहीं है, वहां सरकार चुप बैठी है। (व्यवधान)

डॉ. संजय पासवान (नवादा) : ये जान-बूझकर बोल रहे हैं ताकि बिहार पर चर्चा न हो। (व्यवधान)

SHRI M.V.V.S. MURTHI (VISAKHAPATNAM): Mr. Deputy-Speaker, Sir, what is the use of continuing like this? I think you can better adjourn the House now. ... (Interruptions)

MR. DEPUTY-SPEAKER: I do not know....(Interruptions)

उपाध्यक्ष महोदय : आपने नोटिस तक नहीं दिया बोलने का और आप ही बोलते जा रहे हैं। आपको क्या हक है, इन्हे बताने के लिए। ... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Kirti Jha Azad, will you please resume your seat? I am trying to persuade him to sit down. You are only adding to my trouble....(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.37 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.02 hrs.

लोक सभा 1402 बजे पुनः समवेत् हुई।

(श्री पी.एच. पांडियन पीठासीन हुए)

MR. CHAIRMAN : The House would now take up Matters under Rule 377. Now, Shri Y.G. Mahajan.